

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18964-18969 OF 2004

(From the judgement and order dated 02/09/2002 in HRRP No.652-654/2001

and final judgment and order dated 05/03/2004 in RP Nos.630-632/2003

of the HIGH COURT OF KARNATAKA AT BANGALORE)

N.S. VISHWANTHA SHETTY

Petitioner(s)

VERSUS

K.R. SHIVASWAMY & ORS.

Respondent(s)

(With application for c/delay in filing SLP and office report)

Date: 07/03/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. G.V. Chandrashekar,Adv.

Mr. P.P. Singh,Adv.

For Respondent(s) Mr. S.N. Bhat,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard the learned counsel for the parties.

Arguments concluded. Orders reserved.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER